

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREE PADMAWATI METALIKS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shree Padmawati Metaliks Pvt. Ltd
2.	Date of incorporation of corporate debtor	02-07-2003
3.	Authority under which corporate debtor is incorporated / registered	ROC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106WB2003PTC096505
5.	Address of the registered office and principal office (if any) of corporate debtor	35 Chittaranjan Avenue, 5th Floor, Kolkata, West Bengal, India, 700012
6.	Insolvency commencement date in respect of corporate debtor	23-09-2024
7.	Estimated date of closure of insolvency resolution process	22-03-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avishek Gupta IBBI/IPA-003/IP-N00135/2017-2018/11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK 104, Sector 2, Salt Lake, Kolkata, West Bengal, 700091 avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK 104, Sector 2, Salt Lake, Kolkata, West Bengal, 700091 Gmail: <a href="mailto:ibc.spmpl@gmail.com">ibc.spmpl@gmail.com</a>
11.	Last date for submission of claims	07-10-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms - <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Shree Padmawati Metaliks Pvt. Ltd on 23-09-2024.

The creditors of M/s Shree Padmawati Metaliks Pvt. Ltd, are hereby called upon to submit their claims with proof on or before 07-10-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26-09-2024

Place: Kolkata

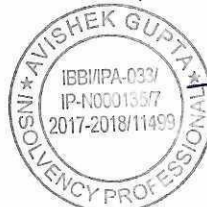
Sd/

**Mr. Avishek Gupta**

Interim Resolution Professional

Shree Padmawati Metaliks Pvt. Ltd.

IP Registration no: IBBI/IPA-003/IP-N00135/2017-2018/11499



*Avishek Gupta*

